

against foreign tourists is the primary responsibility of the State Governments/Union Territories. Ministry of Tourism does not compile the data on crimes, including crimes against foreign tourists.

However, in order to ensure safety and security of tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. Some of the State Governments have deployed tourist police in one form or the other.

Further, the guidelines for formation of Tourist Security Organization(s) comprising ex-servicemen, formulated by the Ministry of Tourism, Government of India in consultation with the Ministry of Defence, Home and Directorate General of Resettlements have been forwarded to the State Government/UT Administrations.

In addition, the Union Ministry of Tourism along with stakeholders has adopted the Code of Conduct for "Safe & Honourable Tourism" which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents in particular women and children.

#### **Tourists arrival in India**

1216. SHRI N. K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of TOURISM be pleased to state:

- (a) the number of foreign tourists arrival in India during the last three years;
- (b) whether it is a fact that a city like Singapore receives more tourists in a year than India;
- (c) whether there is any current or proposed National Tourism policy;
- (d) the amount received in form of foreign currency from them and amount being incurred on the tourism facilities and on the work of development of tourism separately out of it; and
- (e) the ratio on percentage of income from tourism and expenses on the development work of tourism?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED) : (a) and (b) The numbers of International Tourist Arrivals (in million) in India and Singapore during 2008, 2009 and 2010 are given below :

International Tourist Arrivals (in million)			
Year	2008	2009	2010
India *	5.3	5.2	5.8
Singapore	7.8	7.5	9.2

\* Figures for India are for Foreign Tourist Arrivals only.

(c) The current Tourism Policy of the Government was formulated in 2002 after detailed interaction with the industry associations, concerned Ministries & Departments of Central Government, State Governments and other stakeholders.

(d) and (e) The Foreign Exchange Earning (FEE), from Tourism during 2008, 2009 and 2010, were US\$ 11.83 billion, US\$ 11.39 billion and US\$ 14.19 billion respectively.

Amount spent by Ministry of Tourism for undertaking various activities for promotion of tourism, including the grants to the States/Union Territories (UTs), during 2008-09, 2009-10 and 2010-11 were Rs.980.47 Crore, Rs.934.48 Crore and Rs.997.13 Crore respectively.

#### Committee to promote tourism

†1217. SHRI KAPTAN SINGH SOLANKI : Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Ministry of Culture has been kept away from the Committee constituted by Government to promote tourism; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED) : (a) and (b) Yes, Sir. An Inter-Ministerial Coordination Committee has been constituted under the Chairmanship of the Principal Secretary to the Prime Minister to facilitate resolution of inter-Ministerial issues involved in the development of tourism in the country as well as issues raised by industry association. Various members of this Committee are: Member Secretary, Planning Commission; Chairman, Railways Board; Home Secretary; Defence Secretary; Foreign Secretary; Secretaries of the Ministries of Civil Aviation, Road Transport & Highways, Urban Development, Environment & Forests and Secretaries of the Departments of Revenue, Expenditure and School Education & Literacy. Secretary, Ministry of Tourism will be the Member-Convener of this Committee.

†Original notice of the question was received in Hindi.